

CENTRAL ADMINISTRATIVE TRIBUNAL  
AHMEDABAD BENCH

O.A.NO./ 51/93  
~~REXXNO. X~~

DATE OF DECISION : 16/3/2000

Gautam Dahyabahi Parmar

Petitioner

Mr.P.H.Pathak

Advocate for the Petitioner [s]

Versus

Union of India & Ors.

Respondent

Ms.P.B.Sheth

Advocate for the Respondent [s]

**CORAM**

**The Hon'ble Mr. P.C.Kannan : Member (J)**

**The Hon'ble Mr.**

**JUDGMENT**

1. Whether Reporters of Local papers may be allowed to see the Judgment ?
2. To be referred to the Reporter or not ?
3. Whether their Lerdships wish to see the fair copy of the Judgment ?
4. Whether it needs to be circulated to other Benches of the Tribunal ?

*PN*

Gautam Dahyabhai Parmar  
21, Panchvati Society,  
Dani Limda,  
Ahmedabad.

..... Applicant

( Advocate : Mr.P.H.Pathak )

VERSUS

1. The Union of India  
( Notice to be served through  
Post Master General, Gujarat  
Circle, Navrangpura,  
Ahmedabad.)
2. The Superintendent of Post Office,  
Ahmedabad City Division  
General Post Office,  
Ahmedabad.
3. Post Master Sri  
Ellisbridge Post Office  
Behind V.S.Hospital,  
Ahmedabad : 380 006. ....

Respondents

( Advocate : Ms.P.B.Sheth )

O R A L   O R D E R  
O.A.51/93

DATE : 16/3/2000

Per : Hon'ble Shri P.C.Kannan : Member (J)

Heard Mr.P.H.Pathak, counsel for the applicant and Ms.Sheth  
counsel for the respondents.

Ms.P.B.Sheth submits that service of the applicant has been  
regularised and refers to the order dt: 17/9/94. She also makes  
a statement after obtaining instructions from the department that

Cont..page 03/-

*PN*

*Dr*  
the applicant will not affected in any way due to *the* outcome of pending O.A./421/94.

The Main prayer of the applicant is for regularisation of the applicant. As the applicant has since been regularised and also made permanent, the O.A has become infructuous and accordingly disposed of. No costs.

*Drane*

( P.C.Kannan )  
Member (J)

nkk

FORM NO. 21

( See Rule 114)

THE CENTRAL ADMINISTRATIVE TRIBUNAL, AHMEDABAD BENCH

OA/TA/RA/CD/MR/PT 51 of 199 3

G. D. Parmer

**APPLICANT (s)**

## VERSUS

VERSOS

RESPONDENT (s)

I N D E X      S H E E T

SR. NO.	DESCRIPTION OF DOCUMENTS	PAGE
1.	OA	1 to 25
2.	Oral Order dated 16/3/2000	3 page

Certified that the file is complete in all respects.

PC 182

seedling  
25/05/2016

Signature of S.O. (J)

Signature of Deal. Hand.